

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 297/99

New Delhi this the 4th day of May, 2001

(22)

Hon'ble Shri V.K. Majotra, Member (A)

1. Ashok Kumar Singh
S/o Shri Ram Bachan Singh
2. Viresh Kumar
S/o Shri Masih Dayal,
3. Satish Kumar
S/o Shri Laxman Parshad,

All are casual labour who were working at Military Farm
at Bareilly and have been terminated w.e.f. 1.9.1998.
R/o H.No. A-65, Ayurvigyan Nagar, New Delhi.

-Applicants

(None Present)

Versus

1. Union of India through the Secretary,
Ministry of Defence, Govt. of India,
New Delhi.
2. Dy. Director General of Military Farms,
Army Head Quarters, West Block-III,
R.K. Puram, New Delhi-66.
3. The Officer-in-Charge,
Military Farms, Ministry of Defence,
Govt. of India, Bareilly (UP).

-Respondents

(By Advocate: Shri K.K. Patel)

ORDER (Oral)

Mr. V.K. Majotra, Member (A)

The applicants had remained unrepresented even
on the previous two hearings. In the circumstances, the
OA is dismissed in default and for non-prosecution.

V.K. Majotra
(V.K. Majotra)
Member (A)

CC.